

Industries Development Corporation (Private) Ltd.; and

(b) when the production will start and in what quantities?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The National Industries Development Corporation (Private) Ltd. is engaged in discussions with a few foreign firms regarding the manufacture of intermediates for dye stuffs and drugs. It is too early to anticipate the final shape and the time schedule for implementing the project.

Training of Creche Nurses

1300. Dr. Ram Subhag Singh: Will the Minister of Labour and Employment be pleased to state:

(a) the number of girls trained so far as creche nurses at Dhanbad under the Coal Mines Welfare Fund;

(b) how many of them have been appointed as creche nurses;

(c) the total amount of money so far spent on the training programme;

(d) whether any money has been realised from the collieries which have appointed trained nurses; and

(e) how many of the trained creche nurses are still without any job?

The Deputy Minister of Labour (Shri Abid Ali): (a) 362.

(b) 242.

(c) Rs. 1,08,471.

(d) Yes. A sum of Rs. 1,24,000.

(e) Information is not readily available.

Coal Mines Welfare Organisation, Dhanbad

1301. Dr. Ram Subhag Singh: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of gazetted officers appointed under the Coal Mines Welfare Organisation at Dhanbad;

(b) how many of them were selected through the U.P.S.C.; and

(c) how many of them were promoted from non-gazetted posts by Departmental Promotion Committee?

The Deputy Minister of Labour (Shri Abid Ali): (a) 65.

(b) 45.

(c) 3.

Film on the Struggle for Freedom

1302. { Shri E. V. K. Sampath:
Shri Dharmalingam:
Shri Tangamani:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Films Division recently released a film depicting the various stages, places and persons connected with the Struggle for Freedom;

(b) if so, whether any person or place of South India has any reference in the film; and

(c) if not, the reasons thereof?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir. A film prepared under the guidance of the 1857 Centenary Committee was released.

(b) & (c). The film depicted important episodes of the freedom struggle without any regional significance. It is being reviewed to include such additional episodes and personages as would make it more comprehensive.

PAPER LAID ON THE TABLE AMENDMENT TO DEVELOPMENT COUNCILS (PROCEDURAL) RULES

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (4) of Section 30 of the Industries (Development and Regulation) Act, 1951, a copy of the Notification No. S.R.O. 1957, dated the 8th June, 1957, making certain amendments to the Development Councils (Procedural) Rules, 1952.

[Placed in Library. See No. S-244/57]